

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 369 OF 2018&
IA NO. 1480 OF 2018**

Dated : **7th August, 2019**

Present: **Hon'ble Mrs. Justice Manjula Chellur, Chairperson**
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Mr. Suresh S/o Krishnarao Patil **...Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Ors. **...Respondent(s)**

Counsel for the Appellant(s) : Mr. VarunPathak
Ms. D.S. Geeta

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. HasanMurtaza
Ms. Divya Anand for R-2

ORDER

List the IA (for interim relief) for hearing on **19.08.2019.**

(S. D.Dubey)
Technical Member

ts/pk

(Justice Manjula Chellur)
Chairperson